GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. - 1717 TO BE ANSWERED ON 16.12.2022

CASES OF DOG BITES

1717. SHRI RAVNEET SINGH BITTU:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether there has been a significant rise in the cases of dog menace like dog bites related incidents in the country;
- (b) if so, the details thereof, State/UT-wise especially in the State of Punjab;
- (c) whether the Government proposes to bring stringent guidelines to curb the menace of stray dogs along with a regulation for management of pet dogs in the country and if so, the details thereof;
- (d) whether the Government is about to achieve the ambitious National Action Plan for Dog Mediated Rabies Elimination from the country by 2030; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (e): As reported by States/UTs under Integrated Disease Surveillance Programme (IDSP), the State/UT-wise number of dog bite cases in India including Punjab is placed at **Annexure.**

Department of Animal Husbandry and Dairying, Government of India has enacted the Animal Birth Control (Dogs) Rules, 2001 (amended in 2010) which is to be implemented by the local authority to control the population of stray dogs. The main focus of the rules is on anti-rabies vaccination of stray dogs and neutering of stray dogs as means of population stabilization.

In addition, Animal Welfare Board, Department of Animal Husbandry has issued several guidelines/advisories to State Governments for proper implementation of the Animal Birth Control Programme (ABC Programme).

Union Health Ministry has launched National Action Plan For Dog Mediated Rabies Elimination (NAPRE) from India by 2030 on 28th September 2021 in collaboration with Ministry of Fisheries, Animal Husbandry and Dairying, Ministry of Agriculture and Farmers Welfare, Ministry of Panchayati Raj, Ministry of Housing and Urban Affairs and NITI AAYOG with an objective:

- i. To prepare an action plan for elimination of human rabies transmitted by dogs
- ii. To strengthen the states for implementation of NAPRE
- iii. To strengthen capacities of the Public Health Services, Veterinary Services and the local governing bodies
- iv. To identify and support activities that when strategically used would eliminate dog mediated Rabies.
- v. To strengthen the coordination and support mechanism among all stakeholders
- vi. To ensure, for as long as possible, continuity of prevention of human rabies, effective, quality assured and accessible vaccination for all who need them

A National Level Joint Steering Committee has been constituted and States have been asked to constitute State Level Committee for effective implementation of action plan.

To ensure reporting of rabies cases, Union Health Ministry has asked all states /UTs to make Human Rabies a Notifiable Disease so as to made mandatory for all government and private health facilities (including medical colleges) to report all suspected, probable and confirmed Human Rabies cases as per the guidelines formalized by National Rabies Control Program.

Government of India also support States/UTs for State and district level activities of National rabies Control Programme through National Health Mission. Government of India has also approved additional activities under NHM on 7th September 2022 which includes:

 Budget Provision for procurement of Anti-Rabies Vaccine/Anti-Rabies Serum for animal bite victims through National Free Drug Initiative

- Capacity building through trainings of Medical Officers and Health Workers under NRCP.
- IEC/BCC under NRCP: Rabies Awareness and Do's and Don'ts in the event of Animal Bites
- Monitoring and Surveillance (review meetings, Travel) and printing of formats for Monitoring and Surveillance

States/UTs wise case of Dog Bite (till 30 November 2022)

State	Year 2019	Year 2020	Year 2021	Year 2022
Andaman and Nicobar	475	354	149	306
Andhra Pradesh	373121	294006	169238	169378
Arunachal Pradesh	3186	2919	1193	2161
Assam	107258	33309	10041	34071
Bihar	328096	120993	44602	118354
Chandigarh	18378	13447	6306	4735
Chhattisgarh	50529	45040	14835	17956
Dadra and Nagar Haveli	2668	2187	1201	3697
Daman Diu	3038	1739	1140	
Delhi	45052	53093	13704	5559
Goa	22090	14547	3208	7220
Gujarat	480424	431425	192364	144855
Haryana	142910	102528	36328	31113
Himachal Pradesh	36227	17292	7658	14009
Jammu & Kashmir	29263	18764	4947	19890
Jharkhand	71727	35988	11564	7130
Karnataka	312216	217645	90323	146094
Kerala	81407	81118	51018	3776
Ladakh	1568	1193	613	1988
Lakshadweep	0	0	0	0
Madhya Pradesh	249270	176347	64827	56042
Maharashtra	625193	508620	210262	346318
Manipur	5596	3266	1072	3840
Meghalaya	11249	8504	2509	4702
Mizoram	1658	4778	660	827
Nagaland	470	543	212	418
Odisha	177474	155031	59085	57354
Puducherry	22968	22580	7084	10633
Punjab	98880	33934	9245	14300
Rajasthan	450558	324500	113916	78814
Sikkim	5886	5315	2411	3580
Tamil Nadu	836329	754457	228625	330264
Telangana	167774	66782	24124	80281
Tripura	8660	7665	3616	2650
Uttar Pradesh	2023293	628712	93033	13455
Uttarakhand	38864	22959	10122	162422
West Bengal	443768	421913	209898	18671